

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.2621/2019

Tuesday, this the 3<sup>rd</sup> day of September 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Anuradha Arya, age 34 years  
TGT (Skt), Group B  
B-14, LBPAC Sansthan, Khera Dabar, Near Najafgarh  
New Delhi – 110 073

..Applicant  
(Dr. Swati Jindal Garg, Advocate)

Versus

1. Secretary  
The Govt. of NCT of Delhi  
(Services Department Branch – IV)  
7<sup>th</sup> Level, B Wing, Delhi Secretariat  
IP Estate, New Delhi – 110 002
2. The Director  
The Govt. of NCT of Delhi  
Dte of Education (Establishment–V)  
Room No.116, Old Patrachar Vidyalaya Building  
Timarpur Delhi – 110 054
3. The Principal /Head of School  
Sarvodaya Kanya Vidyalaya  
Vijay Enclave, New Delhi – 110 045  
School ID 1821025

..Respondents  
(Ms. Esha Majumdar, Advocate)

**O R D E R (ORAL)**

**Justice L. Narasimha Reddy:**

The applicant was working as Guest Teacher (Sanskrit) in Delhi Government and was posted to work at Sarvodaya Kanya Vidyalaya in the year 2010. The grievance of the applicant is

that her services have not been extended beyond 03.07.2019. This O.A. is filed with a prayer to direct the respondents to reinstate her and to pay back-wages from 03.07.2019.

2. Fortunately for the applicant, she has been issued a Notice dated 19.08.2019 redeploying her as Guest Teacher. Through that, her grievance stands redressed.

3. We, therefore, dismiss the O.A. as infructuous. There shall be no order as to costs.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**September 3, 2019**  
/sunil/